

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 634 of 2019**  
**Company Appeal (AT) (Insolvency) No. 641 of 2019**

**IN THE MATTER OF:**

**M/s. Sriramgiri Spinning Mills Ltd.**

**...Appellant**

**Versus**

**Oriental Bank of Commerce & Ors.**

**...Respondents**

**Present:**

**For Appellant :                    Ms. Purnima Singh, Advocate**

**ORDER**

**23.07.2019**            On the request of the counsel for the Appellant, both the appeals are adjourned.

Post both the appeals 'for Admission (Fresh Case)' on **25<sup>th</sup> July, 2019** on the top of the list.

[Justice S.J. Mukhopadhaya]  
Chairperson

[ Justice A.I.S. Cheema ]  
Member (Judicial)

[ Kanthi Narahari ]  
Member (Technical)

/ns/gc